

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2374
ANSWERED ON:11.03.2015
INDO BANGLADESH TIES
Chaudhury Shri Jitendra

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether agreements on economic, cultural and bilateral co-operation was signed between India and Bangladesh in January, 2010 and if so, the details thereof; and

(b) the present status of these agreements?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

(a) Various agreements were signed during the visit of Bangladesh Prime Minister Sheikh Hasina to India in January 2010. These were:

(i) Agreement on Mutual Legal Assistance on Criminal Matters;

(ii) Agreement on the Transfer of Sentenced Persons;

(iii) Agreement on Combating International Terrorism, Organized Crime and Illicit Drug Trafficking;

(iv) Memorandum of Understanding on Cooperation in Power Sector;

(v) Cultural Exchange Programme.

(b) All these agreements are now operational.